

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 382 OF 2017

Dated: 6th December, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Green Energy Association **Appellant(s)**
Vs.
Jharkhand State Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh
Mr. Saransh Shaw
Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

Mr. Saurav Agrawal
Mr. Shantanu Agarwal
Mr. Sushal Tiwari for R-2

ORDER

Admit. Issue notice. Mr. Farrukh Rasheed takes notice on behalf of Respondent No.1 and Mr. Saurav Agarwal takes notice on behalf of Respondent No. 2 and they seek four weeks time to file reply.

List the matter on **21.02.2018**. In the meantime, learned counsel for the respondents may file reply on or before 04.01.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member